

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH, MUMBAI

CAMP AT NAGPUR

O.A. No. 157 of 1998

Nagpur, dated this the 15 September, 1998

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)  
HON'BLE MR. RATAN PRAKASH, MEMBER (J)

S/Shri

1. Virendra Kumar,  
S/o Shri Shrikrishna Prasad  
Asst. Foreman, Ordnance Factory, Chanda  
R/o 298, Type IV, Sector 5,  
Ordnance Factory Estate, Chanda.

2. M.L. Chkhani  
S/o Shri C.L. Chokha  
Asst. Foreman.

3. A.N. Sharma Sarkar  
S/o Shri S.N. Sharma  
Asst. Foreman.

4. B.S. Uppal,  
S/o Shri M.S. Uppal  
Asst. Foreman.

.... APPLICANTS

(By Advocate: Shri U. Rudra)

Versus

1. Union of India through  
the Director General,  
Ordnance Factories,  
10-A, Shahid Khudiram Bose Road,  
Calcutta-700001.

2. The General Manager,  
Ordnance Factory, Chanda,  
Dist. Chandrapur,  
Maharashtra.

.... RESPONDENTS

(By Advocate: Shri R.G. Aggarwal)

ORDER

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Applicants impugn respondents' order dated 11.9.96

(Ann. I) and seek restitution as Foremen (T)/JWM on continuous basis since 1989.

2. We have heard applicants' counsel Shri Rudra and respondents' counsel Shri Aggarwal.

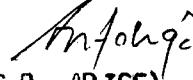
3. Applicant No.1 had filed a representation dated 20.11.96 (Ann. IV) to respondents, but without waiting for the period prescribed in A.T. Act for receipt of reply before approaching the Tribunal, applicants have filed this O.A. on 20.1.97.

4. This O.A. is therefore premature and without going into its merits it is disposed of with a direction to respondents to dispose of the aforesaid representation of applicant dated 20.11.96 by a detailed, speaking and reasoned order in accordance with law, rules and instructions, as expeditiously as possible and preferably within four months from the date of receipt of a copy of this order under intimation to him. If any grievance survives, it will be open to applicant to agitate the same through appropriate original proceedings in accordance with law if so advised.

No costs.



(RATAN PRAKASH)  
Member (J)



(S.R. ADIGE)  
Vice Chairman (A)

/GK/